

OFFICE ORDER.

In exercise of the powers vested in me under section 10(3) of the Code of Criminal Procedure, 1973, I, Virender Sharma, Sessions Judge, Solan, do hereby order that in the event of my absence from the headquarters, all the urgent Criminal work which lie to this Court shall be presented to and disposed of by the Additional Sessions Judge-II, Solan and in his absence by the Chief Judicial Magistrate, Solan and in his absence by the Additional Chief Judicial Magistrate, Court No.1, Kasauli.

This office order supersedes all the previous office order issued in this behalf and shall come into force with immediate effect.

*Sd/-*  
(Virender Sharma),  
Sessions Judge, Solan,  
District Solan, H.P.

Endst. No. D&SJ/SLN/EC/F-110/2021:- 6070 Dated:- 10.08.2021.

Copy forwarded for information to:-

1. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of H.P. Shimla.
2. The Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/Registrar(Rules, Judges branch and Protocol)/Registrar (Administration), Central Project Coordinator, Hon'ble High Court of Himachal Pradesh, Shimla.
3. The L.R.-cum-Principal Secretary (Law) to the Govt. of H.P. Shimla.
4. All the District and Sessions Judges in the state of H.P.
5. The Director, H.P. Judicial Academy, Shimla, 16-Mile, Shimla- Mandi National Highway, District Shimla- 171014.
6. The Member Secretary, H.P. State Legal Service Authority, Block No.22, SDA, Complex, Kasumpti, Shimla.
7. The Ld. Registrar, Himachal Pradesh Lokayukta, Shimla.
8. The Presidents(s), District Consumer Disputes Redressed Forms, Shimla, Kangra at Dharamshala/ Mandi/ Una.
9. All the Judicial Officers in this Civil and Sessions Division, Solan including Secretary to DLSA, Solan and Mobile Traffic Magistrate, Solan and Sirmaur at Solan.
10. The Deputy Commissioner, Solan, District Solan, H.P.
11. The Superintendent of Police, Solan and Baddi, District Solan, H.P.
12. The District Attorney, Solan.
13. The President, Bar Association, Solan, Kandaghat, Arki, Kasauli and Nalagarh, District Solan, Himachal Pradesh.
14. The Civil Nazir of this office.
15. The Assistant Programmer of this office for uploading the same in the District Court website today itself.
16. Guard File.

*Virender Sharma*  
Sessions Judge, Solan  
District Solan, H.P.